

Government to curb smuggling activities.

Seizure of Heroin at Delhi Airport

271. SHRI DHARAM PAL SINGH MALIK : Will the Minister of FINANCE be pleased to state :

(a) whether three kgs. of heroin of the finest quality was seized at the Delhi Airport on 15 February, 1985 two passengers who arrived from Bangkok;

(b) if so, the value thereof; and

(c) the action taken by Government against those passengers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) and (b) On 15.2.85, Air Customs Officers attached to the Palam Airport, Delhi recovered and seized three kgs. of heroin from two passengers who arrived from Bangkok. As for value of the heroin seized, the illicit market price of narcotic drugs varies widely depending on various factors like purity, place of sale, local demand and supply position, etc. There being no authentic price for such clandestine transactions, no precise value can be furnished.

(c) Both the passengers were arrested. In view of the international ramifications of the case, the arrested persons alongwith the case property were handed over to Central Bureau of Investigation, who have registered regular cases against them under section 13 of the Dangerous Drugs Act, 1930.

Black Money

273. SHRI SAIFUDDIN CHOWDHARY :

SHRI AMAL DATTA :

SHRI AJOY BISWAS :

SHRI SATYAGOPAL MISRA :

PROF. SAIF-UD-DIN SOZ :

SHRIMATI GEETA MUKHERJEE :

SHRI HANNAN MOLLAH :

SHRI CHITTA MAHATA :

SHRI ANIL BASU :

Will the Minister of FINANCE be pleased to state :

(a) the amount of black money in the country to date ;

(b) the reasons for the accumulation of black money and ;

(c) the measures Government propose to take to eradicate black money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) :

(a) to (c) Government do not have any reliable estimate of black money. It has entrusted a study on black money to the National Institute of Public Finance and Policy, New Delhi. The Institute has not yet submitted its report. Legislative measures to eradicate black money are constantly under study and Government's action on it gets reflected in the legislation introduction in Parliament.

Suggestion to Boost Textile Industry

274. SHRI AMARSINH RATHAWA :

SHRI CHINTAMANI JENA :

Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether a body has been set up by the All India Manufacturers' Association to boost textile output in the country ;

(b) whether any representative from Government side has also been included therein ;

(c) whether the body has given any suggestion in this regard to Government; and

(d) if so, Government's reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA): (a) It has been intimated by All India Manufacturers Organisation that they have set up a Special Council for textiles.

(b) No, Sir.

(c) and (d) The All India Manufacturers' Organisation submitted a